

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:171
ANSWERED ON:02.03.2006
FINANCIAL ASSISTANCE SCHEMES OF NMDFC
Ramadass Prof. M

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the schemes of National Minorities Development and Finance Corporation (NMDFC) for which financial assistance are provided;
- (b) the total funds contributed by the Union Government/State Governments/ individuals/institutions to the NMDFC separately during each of the last three years;
- (c) the criteria adopted by the NMDFC for the disbursement of funds;
- (d) whether the Government has assessed/studied the achievements made by the NMDFC during the above period;
- (e) if so, the details thereof; and
- (f) if not, the steps taken/to be taken to make the role of NMDFC more effective?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (A. R. ANTULAY)

(a) to (f) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 171 FOR ANSWER ON 2,3.2006 PUT UP BY SHRI M. RAMADASS REGARDING FINANCIAL ASSISTANCE SCHEMES OF NMDFC.

(a) National Minorities Development & Finance Corporation (NMDFC) has been implementing the schemes of Term Loan, Margin Money, Educational Loan and Micro Credit Financing.

(b) The details are given at Annexure.

(c) NMDFC disburses its funds to its State Channelising Agencies nominated by respective State Govts. for on-lending to the target group, in fulfilling the following basic criteria by them:-

- (i) Satisfactory utilization of the earlier disbursed funds as certified by the State Channelizing Agency.
- (ii) Satisfactory settlement of repayment dues.
- (iii) Availability of adequate State Government Guarantee cover.
- (iv) Receipt of Letter of Intent (LOI) duly signed as a token of acceptance of the allocations made during the year and other terms and conditions of LOI.

(d),(e)&(f) The work plan of National Minorities Development and Finance Corporation (NMDFC) is finalized through a Memorandum of Understanding (MOU) between Government of India and the NMDFC every year when their targets are set out. The achievements vis-a-vis their targets are assessed at regular intervals. The Government also evaluates the annual performance through an independent mechanism in the Department of Public Enterprises (DPE) and in the last year the performance of NMDFC was rated as 'excellent'.

Annexure National Minorities Development & Finance Corporation

YEAR WISE CONTRIBUTION TO THE EQUITY OF NMDFC

| Amount in Rs.Crores | 2002-03 | 2003-04 | 2004-05 |
|------------------------------|---------|---------|---------|
| 1. Government of India | 24.00 | 17.16 | 73.65 |
| 2. State Governments | 3.09 | 15.91 | 10.35 |
| 3. Individuals /Institutions | 0.00 | 0.00 | 0.00 |

Total 27.09 33.07 84.00

